

that any system and any proposals that can be taken into modern medicine must be proved on a scientific basis.

Dr. Ram Subhag Singh: May I know whether the staff and the teachers who will be employed in this Institute will be given the same facilities in respect of pay and other amenities as the staff and teachers of other medical institutes of allopathy?

Rajkumari Amrit Kaur: That matter will be taken up when the details are examined.

Shri Thimmalah: May I know how many Ayurveda Colleges in the country have been given financial aid from the Centre?

Rajkumari Amrit Kaur: This is the duty of the State Governments, and the Centre does not maintain medical Colleges of any sort or kind in the country.

Shri D. C. Sharma: That is what I know whether the Health Minister has revised the decision, so as to include Ayurveda among modern medicines?

Rajkumari Amrit Kaur: No. Ayurveda is not included in modern medicine.

Shri D. C. Sharma: That is what I wanted to ask. In reply to a supplementary question the hon. Minister had said that the ayurvedic system of medicine was not a modern system of medicine. May I know what constitutes a modern system of medicine?

Mr. Chairman: That she has answered; she denies it.

Rajkumari Amrit Kaur: I have more than once said that modern medicine is the sum total of all the knowledge that has been acquired throughout the ages.

Shri Bhagwat Jha Asad: Is it the expert opinion that the hon. Minister is stating?

NORWEGIAN SEAMEN

***478-A. Shri Radha Raman:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a team of 21 Norwegian Seamen has come to India for the purpose of training Indian fishermen in modern methods of deep-sea fishing;

(b) whether the assistance is being given under the Norwegian Aid Programme; and

(c) if so, the terms and conditions of the programme?

The Minister of Agriculture (Dr. P. S. Deshmukh: (a) Yes. Twenty five;

(b) Yes;

(c) A copy of the agreement entered under the Norwegian Aid Programme is placed on the Table of the Lok Sabha [See Appendix III, annexure No. 25].

Shri Radha Raman: May I know where the team has established its headquarters at present and which are the places of its operation?

Dr. P. S. Deshmukh: The place of operation as settled by the agreement is Neendakara, on both side of which an area of about ten square miles has been taken up. About the headquarters I am not sure; it must be near about the place.

Shri Radha Raman: What considerations weighed with the Government of India to invite this team?

Dr. P. S. Deshmukh: It is in pursuance of an agreement. I am afraid the hon. Member has not studied the question.

Shri Radha Raman: May I know whether the scheme will in any way prove to be disadvantageous to the indigenous fishermen of India?

Dr. P. S. Deshmukh: We are certain it would not; it is for benefitting them.

Shrimati Ila Palchoudhury: Has India bought any fishing craft from Norway at all?

Dr. P. S. Deshmukh: Yes.

Shri Heda: Is the training in fishing being given only in the Travancore-Cochin area or in the Andhra, Orissa and other coastal areas also?

Dr. P. S. Deshmukh: The local fishermen are trained there, and some people are sent to Norway itself for being trained.

MOTOR TRANSPORT INDUSTRY

*479. **Shri V. P. Nayar:** Will the Minister of Labour be pleased to state:

(a) whether any efforts have been made by Government to find out whether drivers in the Motor Transport Industry operating Diesel Oil Vehicles are more susceptible to certain diseases like Tuberculosis;

(b) whether any provision has been made by the Central Government compelling the employers to give extra nourishment to the drivers of Diesel Vehicles to increase their resistance to such diseases; and

(c) if so, the details thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) No.

(c) Does not arise.

Shri V. P. Nayar: Is it a fact that owing to the peculiar position of the driver of the diesel oil vehicle very near the engine, it is absolutely necessary that he should be given some protection, in view of the fact that he has to inhale the refuse from the burning of the diesel oil?

Shri Abid Ali: No. The drivers of diesel engine motor vehicles are not exposed to any special hazards that may be considered to arise out of the use of diesel engines.

Shri V. P. Nayar: Has this been recorded as the opinion of medical experts after any enquiry, or is it just

an opinion by some of the persons who manage the transport industry?

Mr. Chairman: The hon. Member wants opinions and not facts.

Shri V. P. Nayar: I wanted to know the authoritative opinion, because there is some difference in the diesel truck.

Mr. Chairman: He asks whether the Minister knows that certain scientists or experts have given opinion.

Shri Abid Ali: The expert of the Government of India has given this opinion.

Shri V. P. Nayar: Is it a fact that the diesel buses which are operating, both in the State-owned transport and in private transport, are almost all of them heavy duty vehicles—most of them being 9 or 10 tons; and may I know whether Government has laid down that for operating these heavy duty vehicles a minimum time should be prescribed, different from that which prevails in the matter of the two or three ton trucks?

Shri Abid Ali: Of course these are heavy vehicles, but that has nothing to do with the question of any hazard from the use of diesel oil. As for the latter part of the question I want notice.

Shri V. P. Nayar: Is it not a fact that the operation of a heavier vehicle necessarily involves greater energy being spent; and, if so, is it not a fact that 9 tons and 10 tons diesel vehicles would involve the drivers and conductors spending more of their energy than those who operate three or two ton trucks?

Shri Abid Ali: As I have said, these are heavy vehicles and need more energy than an ordinary vehicle.

POSTINGS OF P. & T. EMPLOYEES

*480. **Shrimati Tarkeshwari Sinha:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware that the recent orders banning the